

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE APPEAL NO. 12297 of 2019-SM

(Arising out of OIO-DMN-EXCUS-000-COM-005-19-20 dated 31/05/2019 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Satish Traders

72-74, Sutar Chawl, Near Zaveri Bazar, Abdul Rehman Street
MUMBAI, MAHARASHTRA

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Daman

3RD FLOOR...ADARSH DHAM BUILDING, VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI, GUJARAT-396191

.....Respondent

APPEARANCE:

Shri Rahul Gajera, Advocate appeared for the Appellant
Smt. Sunita Menon, Superintendent(AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 12.12.2024
DATE OF DECISION: 12.12.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No.12296 of 2019-SM

**(RAMESH NAIR)
MEMBER (JUDICIAL)**